

**GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (Codes Division)
Civil Secretariat, Jammu/Srinagar**

Notification

Srinagar, the 24th of September 2021.

S.O 328:- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor is pleased to direct that the following shall be added as fourth proviso to rule 11 of the Jammu & Kashmir Civil Services (Temporary Service) Rules, 1961 as contained in Schedule IX of Jammu and Kashmir Civil Service Regulations, Vol. II; namely:-

"Provided that the Temporary Government employee(s) who is/are appointed or brought on regular establishment on or after 01.01.2010 and retires on superannuation or is discharged from service or is declared invalid for further service, shall be eligible for gratuity at the rate of 1/3rd of a month's pay for each completed year of his service, provided that he had completed not less than five years continuous service at the time of retirement, discharge or invalidment.

Further, in the event of death of such a temporary Government Servant while in service, his family shall be eligible for Death Gratuity on the scale and subject to the conditions as defined under Rule 11(b) above.

This shall be deemed to have been incorporated in the Rules w.e.f 01.01.2010, the date of commencement of Defined Contributory New Pension Scheme (NPS)."

Sd/-

**(Atal Dulloo), IAS,
Financial Commissioner
(Additional Chief Secretary),
Finance Department.**

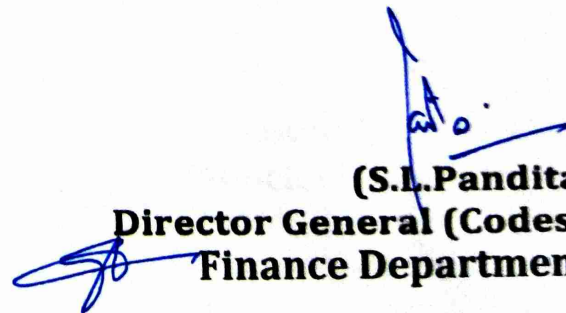
No. FD-Code/121/2021-03

Dated: 24 .09.2021

Copy to the:-

1. Advocate General, J&K High Court Srinagar/Jammu.

2. Principal Accountant General J&K Srinagar/Jammu.
3. All Financial Commissioners.
4. Principal Secretary to the Hon'ble Lieutenant Governor
5. All Principal Secretaries to Government.
6. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K.
9. All Commissioner/ Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
12. Registrar General, J&K High Court Srinagar/Jammu.
13. Director Anti Corruption Bureau, J&K.
14. Director General, Audit and Inspections.
15. Director General, Budget Division J&K.
16. Director General Accounts and Treasuries.
17. Director General Funds Organization.
18. Director General Local Fund Audit & Pensions, J&K.
19. Director Information J&K.
20. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/
Autonomous Bodies/ Societies.
21. Secretary J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary, J&K Legislative Assembly.
24. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
25. Director Accounts & Treasuries Kashmir/ Jammu.
26. All Directors of Finance/Financial Advisors & CAOs.
27. Principal Accountancy Training School Srinagar.
28. Joint Director, J&K Funds Organization Srinagar/Jammu.
29. General Manager, Government Press, Srinagar/ Jammu for publication in
Government Gazette.
30. Private Secretary to Hon'ble Advisors (F)/(B)/(BK), for information.
31. Private Secretary to Chief Secretary.
32. Private Secretary to Financial Commissioner(Additional Chief Secretary), Finance
Department.
33. All Treasury Officers.
34. I/C website, FD (www.jakfinance.nic.in).
35. I/C website, GAD (www.jkgad.nic.in).
36. Government Order File (W2scs).


(S.L. Pandita)
Director General (Codes),
Finance Department.